

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE JOBIN SEBASTIAN

Monday, the 13th day of July 2026 / 22nd Ashadha, 1948

CRL.MC NO. 2092 OF 2026

CRIME NO.205/2026 OF MUSEUM POLICE STATION, THIRUVANANTHAPURAM
PETITIONER(S)/ACCUSED:

SREELEKHA R, AGED 65 YEARS, D/O. RADHAMMA, EVRA 435, SAMRUDHI,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014

RESPONDENT(S)/STATE AND DEFACTO COMPLAINANT:

1. STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR, HIGH COURT OF KERALA, ERNAKULAM, PIN - 682031
2. R. JAYACHANDRAN, AGED 66 YEARS, S/O. K. RAMACHANDRAN, SECRETARY, CIVIL RIGHTS AND SOCIAL JUSTICE SOCIETY (CRSJS), RADIANCE, ARA-98, TC NO. 24/2797, MUTHUSWAMY LANE, DEVASWOM BOARD JN, THIRUVANANTHAPURAM, PIN - 695003

This Criminal Misc. case coming on for orders upon perusing the petition and upon hearing the arguments of M/s. SASTHAMANGALAM S. AJITHKUMAR (SR.), SREEJITH S. NAIR, SATHEESH MOHANAN and MAHIMA, Advocates for the petitioner and of M/s. S.RAJEEV, V.VINAY, M.S.ANEER, SARATH K.P., K.S.KIRAN KRISHNAN, ANILKUMAR C.R., DIP A V., T.P.ARAVIND, AKASH CHERIAN THOMAS, AZAD SUNIL, MAHESWAR PADICKAL and NIVEDITA RAJEEV Advocates for the 2nd respondent and the Public Prosecutor for the 1st respondent, the court passed the following:

ORDER

The 2nd respondent has already filed vakalath.

Post the matter on 20.07.2026, as last chance for hearing.

There will be a direction to the Investigating Officer to desist from taking any coercive action against the petitioner/accused until the disposal of this Crl.M.C.

Sd/- JOBIN SEBASTIAN, JUDGE